

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	PLANET MOBILES PRIVATE LIMITED CIN No. U51101MH2014PTC257426
2.	Date of incorporation of corporate debtor	21/08/2014
3.	Address of the registered office and principal office (if any) of corporate debtor	The company does not have any registered office since the company was strike off and directors closed all the operations of the company. As per ROC records 171-C, 17th Floor Mittal Court C Wing, Nariman Point, Mumbai City MH 400021
4.	Details of place where majority of fixed assets are located	Nil (the company has closed all its operations and was in the business of trading)
5.	Installed capacity of main products/ services	Nil (the company has closed all its operations and was in the business of trading)
6.	Quantity and value of main products/ services sold in last financial year	Nil (the company has closed all its operations and was in the business of trading)
7.	Number of employees/ workmen	Nil (the company has closed all its operations)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at nehapagrawal@gmail.com or cirpplanetmobiles@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10.	Last date for receipt of expression of interest	30 th April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	8 th May, 2023
12.	Last date for submission of objections to provisional list	14 th May, 2023
13.	Process email id to submit EOI	nehapagrawal@gmail.com or cirpplanetmobiles@gmail.com

Date:- 17th April, 2023
Place:- Aurangabad

Mrs. Neha P Agrawal
Resolution Professional
For PLANET MOBILES PRIVATE LIMITED
IBBI/IPA-002/IPN01130/2021-2022/13728

Hong Kong: Hong Kong's Roman Catholic bishop arrived in Beijing on Monday, marking the first visit to the Chinese capital by the city's bishop in nearly three decades, despite signs of Sino-Vatican strains.

portal of the Holy See, reported that China had unilaterally appointed a new bishop to Shanghai. Chow, who was named by Pope Francis as the city's bishop in 2021, earlier said the visit underscores the mission to be a bridge church and promote exchanges between the two sides.



GLOBAL BULLETIN

Indian-origin woman killed in SL road mishap

COLOMBO: A 68 year-old Indian-origin woman from Australia was killed and her daughter injured when a car in which they were travelling fell off a cliff in Sri Lanka, police said.

Cocaine haul found floating off Sicily

ROME: Italian police scooped up two tons of cocaine, wrapped in protective plastic and bobbing in the sea off eastern Sicily, authorities said Monday.

Air France acquitted in Rio crash case

PARIS: A French court on Monday acquitted Airbus and Air France of manslaughter charges over the 2009 crash of Flight 447 from Rio to Paris, prompting an outpouring of anguish from people whose loved ones were killed in a disaster that led to lasting changes in aircraft safety measures.

Myanmar pardons over 3K prisoners

YANGON: Myanmar's State Administration Council pardoned more than 3,000 prisoners in an amnesty on Monday, the first day of the country's traditional New Year.

Highest German honour for Merkel

BERLIN: Former Chancellor Angela Merkel is to be decorated with Germany's highest possible honour on Monday in recognition of her near-record 16 years at the helm of the country.

Cartoonist Edward Koren dies

BROOKFIELD (US): Edward Koren, a longtime cartoonist for The New Yorker magazine, known for his hairy, huminoid creatures, has died. He was 87.

Storm in Thailand kills 3 fishermen

BANGKOK: A freak storm in southern Thailand capsized a dozen fishing boats and killed at least three people, but more than 100 others who were also at sea have been accounted for, officials said on Monday.

Russian opposition activist gets 25-yr prison sentence

Example of systematic repression of civil society: Amnesty International

AP / Moscow

A top Kremlin foe was convicted on Monday on charges of treason and denigrating the Russian military and sentenced him to 25 years in prison after a trial that marked the latest move in a relentless crackdown on the opposition amid the fighting in Ukraine.

Vladimir Kara-Murza, Jr., a prominent opposition activist who twice survived poisonings he blamed on the Kremlin, has been behind bars since his arrest a year ago.

He has rejected the charges against him as political and likened the judicial proceedings against him to the show trials during the rule of Soviet dictator Josef Stalin.

In his final statement last week, Kara-Murza, 41, said that he remains proud of



Russian opposition figure Vladimir Kara-Murza stands inside a defendants' cage at the Moscow City Court on Monday

standing up to Russian President Vladimir Putin's "dictatorship" and his decision to send troops into Ukraine.

"I know that the day will come when the darkness en-

gulfing our country will clear," Kara-Murza, a father of three, said at his closed trial last week in remarks that were posted on social networks and Russian oppo-

sition media. "And then our society will open its eyes and shudder when it realizes what terrible crimes were committed in its name."

Amnesty International denounced the sentence as "yet another chilling example of the systematic repression of civil society, which has broadened and accelerated" after the Kremlin sent troops into Ukraine.

"This verdict wrongly conflates human rights activism with high treason and is reminiscent of Stalin-era repression," Amnesty's Russia Director, Natalia Zviagina, said in a statement.

The charges against Kara-Murza stem from his March 2022 speech to the Arizona House of Representatives in which he denounced Russia's military action in Ukraine.

Chinese arrested in Pak for blasphemy

PTI / Islamabad/Peshawar,

Pakistani police have arrested a Chinese national working at a hydropower project in the restive Khyber Pakhtunkhwa province after local people accused him of blasphemy, police said.

The police arrested the Chinese national identified as Tian on Sunday and on Monday he was shifted to Abbottabad via an Army helicopter due to security concerns as the police feared local people could harm him, the Dawn newspaper quoted Station House Officer Naseerudin as saying.

The Chinese citizen, a manager at the Dasu Hydropower Project, the biggest

hydropower project in Pakistan, in the Upper Kohistan district of the province, allegedly made blasphemous remarks on Friday when the workers were going to perform the weekly prayer. He was apparently unhappy with the progress of work at the work site.

The police registered a FIR against Tian at the Dasu police station, hours after hundreds of residents and labourers working on the dam project blocked a key highway and rallied, demanding his arrest. Police confirmed an FIR was registered under Section 295-C (use of derogatory remarks, etc. against the Prophet) in Pakistan Penal Code.

UK PM Sunak faces parliamentary probe over wife's business interest

PTI / London

British Prime Minister Rishi Sunak is facing a watchdog inquiry under his parliamentary declaration of interest obligations related to a Budget policy that could benefit his wife, Akshata Murty, through her business interest in a childcare firm, it emerged on Monday.

The inquiry has been opened by the UK's Parliamentary Commissioner for Standards, an independent officer of the House of Commons in charge of looking at evidence if individual British members of Parliament are feared to have broken a rule under the 'Code of Conduct'.

The active inquiries on the watchdog's list include one opened on Sunak, 42, last Thursday under Paragraph 6 of the rules of conduct, as Downing Street said ministerial inter-



Rishi Sunak and Akshata Murty

ests were "transparently declared".

"Members must always be open and frank in declaring any relevant interest in any proceeding of the House or its Committees, and in any communications with Ministers, Members, public officials or public office holders," states Paragraph 6.

SpaceX calls off 1st launch attempt of giant new rocket

AP / South Padre Island

SpaceX called off its first launch attempt of its giant rocket on Monday after a problem cropped up during fuelling.

Elon Musk's company had planned to fly the nearly 400-foot Starship rocket from the southern tip of Texas, near the Mexican border.

The countdown was halted at the 40-second mark because of a stuck valve in the first-stage booster. Launch controllers couldn't fix the frozen valve in time, and cancelled the attempt.

The countdown continued, and fuelling was completed, as a dress rehearsal. No people or satellites were aboard. There won't be another try until at least Wednesday.

"Learned a lot today," Musk tweeted after the flight was postponed.

The company plans to use Starship to send people and cargo to the moon and, ultimately, Mars.

On the eve of the launch



The SpaceX Starship rocket stands on the launchpad in Boca Chica on Monday

attempt, cars, campers, RVs and even bicycles and horses jammed the only road leading to the launch pad, where the stainless steel rocket towered above the flat scrubland and prairie.

Enthusiasts posed in front of the giant letters that spelled out Starbase at the entrance of the SpaceX complex.

On Monday, spectators were barred from the area, and instead packed a beach about six miles away on

South Padre Island. Ernesto and Maria Carreon drove two hours from Mission, Texas, with their two daughters, 5 and 7, to watch.

"I got sad. They got sad," when the launch attempt was cancelled, Maria Carreon said. They can't return for the next try but planned to have fun on the beach Monday. Michelle Vancampenhout, on vacation from Green Bay, Wisconsin, said she'll be back.

Indian climber goes missing in Nepal

IANS / Kathmandu

An Indian climber went missing below the Camp III of Mount Annapurna in Nepal after he fell into a crevasse while returning from Camp IV on Monday afternoon, an official of his expedition organiser confirmed to the IANS.

Mingma Sherpa, Chairman of Seven Summit Treks told Himalayan Times that Anurag Maloo, 34, from Kishangarh of Rajasthan went missing after he fell down from around 6,000m while descending from Camp III. An official at the Seven Summit Treks also confirmed that Mallo has gone missing since Monday morning.

Sudan battles intensify, civilian deaths reach 97

AP / Khartoum

Sudan's embattled capital awoke on Monday to a third day of heavy fighting between the army and a powerful rival force for control of the country, as the weekend's civilian death toll rose to 97.

Airstrikes and shelling intensified in parts of Khartoum and the adjoining city of Omdurman.

Rapid, sustained firing was heard near the military headquarters, with white smoke rising from the area. Residents hunkering down in their homes reported power outages and incidents of looting. "Gunfire and shelling are everywhere," Awadeya Mahmoud Koko, head of a union for thousands of tea vendors and other food workers, said from her home in Khartoum.

She said a shell stuck a neighbour's house on Sunday, killing at least three people. "We couldn't take them to a hospital or bury them."



Sudanese army soldiers loyal to army chief Abdel Fattah al-Burhan at the Rapid Support Forces (RSF) base in the Red Sea city of Port Sudan on Sunday

The clashes are part of a power struggle between Gen. Abdel-Fattah Burhan, the commander of the armed forces, and Gen. Mohammed Hamdan Dagalo, the head of the Rapid Support Forces, a paramilitary group.

The two generals are former allies who jointly orchestrated an October 2021 military coup that de-railed Sudan's short-lived transition to democracy. Both men have dug in, saying they would not negotiate a truce,

instead engaging in verbal attacks and demanding the other's surrender.

On Monday, Dagalo, whose forces grew out of the notorious Janjaweed militias in Sudan's Darfur region, portrayed himself in a statement on Twitter as a defender of democracy and branded Burhan as the aggressor and a "radical Islamist".

Pro-democracy activists have noted that both generals have a long history of human rights abuses.

At the same time, both men have powerful foreign backers, making them potentially susceptible to mounting diplomatic pressure to end the fighting.

Since fighting erupted on Saturday, 97 civilians have been killed and hundreds have been wounded, said the Sudan Doctors' Syndicate, a pro-democracy group monitoring casualties.

Firefighters battle forest blaze in France

AP / Paris

France's government sounded the alarm on Monday about the growing risk of forest fires because of climate change, as hundreds of firefighters in the country's parched south wrestled with their biggest woodland-destruction blaze so far this year.

The fire erupted on Sunday and burned on more than 1,000 hectares (2,500 acres) of land along the Mediterranean coast, and spread across the border into northeastern Spain.

On a visit on Monday to the zone, French Interior Minister Gerald Darmanin said: "The fire season is start-



Firefighters at work after extinguishing a fire that burnt 1,000 hectares of vegetation near Cerbere on Monday

ing early because of climate warming."

Forest fires have long regularly afflicted France but generally used to start later in the year. However, major wildfires in Europe are now

starting earlier in the year, becoming more frequent and harder to stop, and doing more damage.

Scientists say they'll likely get worse as climate change intensifies. The Mediter-

anean region is warming faster than the global average.

"We're in April. We have already seen the start of several important fires, notably in the south of France," Darmanin said.

Droughts that hit France last year have been compounded by shortages of rain this past winter, leaving already tinder-dry woodlands at even greater risk.

French authorities are urging home owners to chop back and thin out trees and scrublands around their properties and appealing for people to take extra care not to discard cigarettes or otherwise start fires inadvertently.

Black teenager shot for ringing wrong doorbell

AP / Kansas City

The investigation into the shooting by a homeowner of a black teenager who went to the wrong house to pick up his younger brother includes questions about whether it was racially motivated, authorities in

Kansas City said.

Police are preparing evidence for prosecutors in Thursday's shooting, Chief Stacey Graves said Sunday. "I want everyone to know that I am listening," Graves said, "and I understand the concern we are receiving from the community."

Public Notice STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, MAHARASHTRA. has accorded Environmental Clearance for Proposed Residential Development at old Survey No. 233 (Pt.), 235 (Pt.) and 256 (Pt.) (New Survey no. 66 (Pt.), 68 (Pt.) and 69 (Pt.) at village Penkapada, Mira road, Thane. To M/s Eversmile Properties Pvt. Ltd. vide EC bearing number EC23B039MH162099 dated.12.04.2023.

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PUBLIC NOTICE NOTICE is given to the public at large on behalf of Mrs. Rekha Jitendra Vithalani, that Late Mr. Jitendra Arvindkumar Vithalani and Mrs. Rekha Jitendra Vithalani were/are the owners of Flat No. B-504 (the said Flat), more particularly described in the scheduled hereinafter mentioned. The said Flat was purchased by them from Mrs. Minal R. Yadav and Mr. Rakesh S. Yadav vide Agreement for Sale. However, the said Agreement bearing Deed No. BRL-7/10639/2014 duly registered at office of Jt. Sub Registrar, Borivali on 26.12.2014, Index-II and Original Receipts dated 26.12.2014, along with the original Agreement for Sale, executed and registered by Mrs. Minal R. Yadav and Mr. Rakesh S. Yadav with M/s. Chiven Property Developer Private Ltd., for the purchase of the said Flat vide Deed No. BDR-11/5538/2005 duly registered at office of Jt. Sub Registrar, Borivali on 20.10.2005, with the Index-II and Original Receipts dated 20.10.2005, both have been lost / misplaced.